

# ORISSA HIGH COURT

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013029/2022	GURU KEMADU VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000121/2022
2	BLAPL/0013030/2022	KAILASH CH. PRADHAN VS STATE OF ODISHA	DEBASIS SARANGI VS	POLASARA PS /313 /2022 JMFC, POLSARA(Ganjam) GR/0000306/2022
3	BLAPL/0013031/2022	ARJUNA KEMADU VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000121/2022
4	BLAPL/0013032/2022	NILA HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000121/2022
5	BLAPL/0013033/2022	HARI KEMADU VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000121/2022
6	BLAPL/0013034/2022	LAKHAN HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000121/2022
7	BLAPL/0013035/2022	TANKADHAR KINBUDI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000121/2022
8	BLAPL/0013036/2022	SUBHAM DANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /99 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000120/2022
9	BLAPL/0013037/2022	DHANAMALI MUKHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ATHAMALLIK /284 /2022 S.D.J.M.,ATHMALLIK(Anugul ) GR/0001207/2022
10	BLAPL/0013038/2022	SRITAM KUMAR JENA VS STATE OF ODISHA	SANKAR PRASAD JENA VS	/ /0 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000025/2022
11	BLAPL/0013039/2022	MAKARA ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000208/2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0013040/2022	SHYAMASUNDAR MAHAPATRA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000057/2022
13	BLAPL/0013041/2022	SIDHESWAR RANA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KANTAMAL /89 /2022 ADDL. SESSION JUDGR- CUM- SPL. JUDGE, KANTAMAL(Baudh ) Spl/0000024/2022
14	BLAPL/0013042/2022	SUBAL MAJHI VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	MALKANGIRI /432 /2022 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000544/2022
15	BLAPL/0013043/2022	ASHOK KUMAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	SEMILLIGUDA /85 /2019 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000022/2019
16	BLAPL/0013044/2022	AMBIKA PRASAD MOHANTY VS STATE OF ODISHA	SUBHRANSHU DASH VS	EOW,BHUBANESWAR /9 /2019 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000003/2019
17	BLAPL/0013045/2022	JAYADAS HIAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /428 /2022 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000499/2022
18	BLAPL/0013046/2022	PIDA MADKAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /139 /2022 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri ) CT/0000098/2022
19	BLAPL/0013047/2022	PRASANTA NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BALIMI /217 /2022 S.D.J.M.,HINDOL(Dhenkanal) GR/0000620/2022
20	BLAPL/0013048/2022	BABUL GANDA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SAHID NAGAR P.S. /288 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000249/2022
21	BLAPL/0013049/2022	LAIBANA HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000121/2022
22	BLAPL/0013050/2022	DAMARU HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000121/2022
23	BLAPL/0013051/2022	SATYA RANJAN SAHOO	SURYAKANTA DWIBEDI	KUAKHIA /337 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	S.D.J.M.,JAJPUR(Jajapur ) CT/0002383/2022
24	BLAPL/0013052/2022	SK. SAFFIQUE @ SK. SAFIK @ CHHOTU VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /86 /2022 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CT/0000348/2022
25	BLAPL/0013053/2022	JITENDRA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /84 /2022 ( ) //
26	BLAPL/0013054/2022	ABAKASH SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	HARABHANGA /92 /2022 ( ) //
27	BLAPL/0013055/2022	RAKESH @ TUSHAR DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RASGOBINDPUR /199 /2022 ( ) //
28	BLAPL/0013056/2022	SRIKRUSHNA BENIA VS STATE OF ODISHA	PREMRAJ GOUDA VS	AMBADOLA /147 /2022 J.M.F.C.,BISSAM CUTTACK(Rayagada ) GR/0000536/2022
29	BLAPL/0013057/2022	AMARESH SAHOO @ SAHU @ PINTU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /368 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE, KAMAKHYANAGAR(Dhenkanal) CT/0000223/2022
30	BLAPL/0013058/2022	RAHUL PASWAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /662 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000173/2022
31	BLAPL/0013059/2022	SUSANTA KHORA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DASMANTAPUR /129 /2022 JMFC, DASMANTAPUR(Koraput) GR/0000126/2022
32	BLAPL/0013060/2022	SUMAN DAS VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) 2(A)CC/0000057/2021
33	BLAPL/0013061/2022	SUMITRA @ SUITRA @ SUJATA PATEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BELPAHAR /6 /2022 ( ) //
34	BLAPL/0013062/2022	ANIL KUMAR SUNDARAY VS	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /78 /2021 ( )

# ORISSA HIGH COURT

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0013063/2022	STATE OF ODISHA CHANDAN KUMAR BEHERA VS	PABITRA KUMAR NAYAK VS	// UDALA /350 /2022 ()
36	BLAPL/0013064/2022	STATE OF ODISHA DEEPAK JHA VS	PRADEEP KUMAR DAS VS	// CHAULIAGANJA /334 /2022 ()
37	BLAPL/0013065/2022	STATE OF ODISHA SUKANTI SENAPATI VS	ACHYUTANANDA PATTANAİK VS	// //0 ()
38	BLAPL/0013066/2022	STATE OF ODISHA PABITRA KUMAR SAHOO VS	JUGALA KISHORE PANDA VS	// PARJANG /368 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE, KAMAKSHYANAGAR(Dhenkanal)
39	CMAPL/0000817/2022	STATE OF ODISHA NATIONAL TREE GROWERS CO OPERATIVE FEDERATION VS	ADYON VS	// () //
40	CMP/0001386/2022	P.O., LABOUR COURT NIROD BEHERA VS	SMITA RANJAN PATANAİK VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR(Dhenkanal)
41	CMP/0001387/2022	DHABALESWAR BEHERA UMAKANTA DAS VS	ARJUNA CHARANA BEHERA VS	// CS/0000049/2012 CIVIL JUDGE (SD),BALASORE(Baleshwar)
42	CMP/0001388/2022	AKHILA RAM JENA SUBRAT PRASANNA MISHRA VS	RAJEET ROY VS	// CS/0000738/2016 CIVIL JUDGE (SD),BHUBANESWAR(Khordha )
43	CONTC/0008112/2022	SARMISTHA RATH PRATYUSH RANJAN SATAPATHY VS	ADV. VS	// () //
44	CONTC/0008113/2022	ASWATHY S.,IAS BIJAY KUMAR PRADHAN VS	ADV VS	// () //
45	CONTC/0008114/2022	BISHNUPADA SETHI, I.A.S. CHAKRADHAR JENA VS	ADV VS	// () //
		SATYABRATA SAHU, I.A.S.		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CONTC/0008115/2022	JAYADEV PADHI VS	ADV VS	// ()
47	CONTC/0008116/2022	CHITTARANJAN BHUYAN, EXECUTIVE ENGINR., SALANDI CANAL DIVISION, BHADRAK RAGHUNATH MAHAKUD VS	ADV VS	// // ()
48	CONTC/0008117/2022	SATYABRATA SAHU, I.A.S. DR. RAJALAXMI SWAIN VS	ADV VS	// // ()
49	CONTC/0008118/2022	BISHNUPADA SETHI, I.A.S. KISHORE CHANDRA SWAIN VS	ADV VS	// // ()
50	CONTC/0008119/2022	RANJAN KUMAR DAS, DIRECTOR, HAREKRUSHNA MAHATAB STATE LIBRARY, BBSR RANJURANI DEI VS	ADV VS	// // ()
51	CONTC/0008120/2022	ASWATHY S., I.A.S. BABULA NAIK VS	ADV VS	// // ()
52	CONTC/0008121/2022	MITRABHANU MOHAPATRA, SP CUM COMMANDANT, HOME GUARDS, KEONJHAR. SAMARENDRA KUMAR BARIK VS	LAXMI PRASAD DWIVEDY VS	// // ()
53	CONTC/0008122/2022	G.MATHI VATHANAN, I.A.S. PRASANTA CHOUDHURY VS	ADV VS	// // ()
54	CRLA/0001220/2022	NIKHIL PAVAN KALYAN, I.A.S. HUNDA @ SUKANTA ROUT VS	ASHOK KUMAR SAHOO VS	// // PATKURA /366 /2022 ()
55	CRLA/0001221/2022	STATE OF ODISHA LAXMI NARAYAN DAS @ LAKSHMI NARAYAN DASSANTOSH KUMAR MAHANTY VS	VS	// // BERHAMPUR TOWN /143 /2019 ()
56	CRLA/0001222/2022	STATE OF ODISHA ABAKASH SAHU VS	AMITAV TRIPATHY VS	// // HARABHANGA /107 /2022 ()
57	CRLA/0001223/2022	STATE OF ODISHA GOURA NAIK	SANATAN PANI	// // JAGANNATHA PRASAD /43 /2018

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	CRLA/0001224/2022	STATE OF ODISHA SUDHIRA CH. PRADHAN	DEBASHIS MITRA	// MANGALA BAG /271 /2022
		VS	VS	()
59	CRLLP/0000062/2022	STATE OF ODISHA PRASANTA MULIA	SATYA RANJAN MULIA	// / /0
		VS	VS	()
60	CRLMA/0000389/2022	KATAK CHANDI AGENCY, CUTTACK BABULI BISWAL	ADV	// BOLAGARH P.S. /123 /2022
		VS	VS	()
61	CRLMA/0000390/2022	STATE OF ODISHA SANAY KUMAR NAIK	SURYA NARAYAN BISWAL	// / /0
		VS	VS	()
62	CRLMC/0004255/2022	STATE OF ODISHA RAMAKRUSHNA GOUDA	TAPAS KUMAR ACHARYA	// / /0
		VS	VS	()
63	CRLMC/0004256/2022	TWINKLE BISWAL JAGANNATH MALLIK	TAPAS KUMAR ACHARYA	// KHALLIKOTE /340 /2020
		VS	VS	()
64	CRLMC/0004257/2022	STATE OF ODISHA NITAI GOUR SAMAL	DIBYAJYOTI SAHOO	// / /0
		VS	VS	()
65	CRLMC/0004258/2022	STATE OF ODISHA PRAVAT KUMAR SUNDARAY	BHAKTA BHUSAN BARIK	// DHAULI PS /219 /2022
		VS	VS	()
66	CRLMC/0004259/2022	STATE OF ODISHA SUDHA@SUDHAKAR DAS	ASISH KUMAR RAY	// BARI /19 /2013
		VS	VS	()
67	CRLMC/0004260/2022	STATE OF ODISHA DALI JENA	BINAYA BHUSAN ROURTRAY	// MALGODOWN /275 /2016
		VS	VS	()
68	CRLMC/0004261/2022	STATE OF ODISHA SUBHANKAR PRADHAN	SUSANTA KUMAR TRIPATHY	// KRUSHNA PRASAD /117 /2020
		VS	VS	()

# ORISSA HIGH COURT

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CRLMP/0002681/2022	STATE OF ODISHA MINAKETAN GAUD @ GOUD VS	ALOK KUMAR PANDA VS	// KOKSARA /268 /2020 ()
70	CRLMP/0002682/2022	STATE OF ODISHA SAROJ KUMAR SATAPATHY VS	SANDIPANI NAYAK VS	// //0 ()
71	CRLREV/0000642/2022	STATE OF ODISHA BIPIN PRUSTY VS	PRATYUSHA NAIDU VS	// PIPLI /13 /2020 ()
72	CRLREV/0000643/2022	STATE OF ODISHA NAYAN KUMAR DAS @ DASH @ NAYAN DAS VS	BIJAYA KUMAR ROUSTRAY VS	// //0 ()
73	CRLREV/0000644/2022	STATE OF ODISHA KALIA @ ABHI @ ABHIMANYU TRIPATHY @ AVIMANOHENDRA KUMAR MOHAPATRO VS	MOHENDRA KUMAR MOHAPATRO VS	// DERABIS /35 /2020 ()
74	CRLREV/0000645/2022	STATE OF ODISHA TEMPA HANSDAH VS	SUSANTA KUMAR TRIPATHY VS	// //0 ()
75	FAO/0000511/2022	RASMITA TUDU THE MANANAGER, LEGAL, M/S. RELIANCE G.I.CO. LTD. VS	G.D. DUTTA VS	// ASST. LABOUR COMMISSIONER,BHUBANESWAR(Khordha ) EC/0000021/2015
76	FAO/0000512/2022	SANJAY KUMAR BISWAL MANAGER LEGAL M/S.RELIANCE GENERAL INSURANCE COMPANY LTD. VS	NEED COMPANY LTD. VS	// ASST. LABOUR COMMISSIONER,BHUBANESWAR(Khordha ) EC/0000051/2015
77	FAO/0000513/2022	PRATAP CHANDRA SAHOO MANAGER LEGAL M/S.RELIANCE GENERAL INSURANCE COMPANY LTD. VS	NEED COMPANY LTD. VS	// ASST. LABOUR COMMISSIONER,BHUBANESWAR(Khordha ) EC/0000052/2015
78	FAO/0000514/2022	UDAYNATH MALIK THE LEGAL MANAGER CLAIMS, M/S. CHOLAMANDA CLAIMS G.I.CO. LTD. VS	CLAIMS G.I.CO. LTD. VS	// COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack) EC/0000114/2019
79	LAA/0000076/2022	BIJAY MALIK BHAGABAN MISHRA VS	RABINDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) LA/0000019/2015
		THE LAND ACQUISITION, ZONE OFFICER,BOLANGIR		

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	MACA/0000769/2022	D.M.,M/S.RELIANCE GENERAL INSURANCE COMPANY LTD. VS AMRITA SINGH	G.P DUTTA VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghapur ) Mac/0000139/2013
81	MACA/0000770/2022	SR. DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD. VS PREMAKANTI KATUAL@PREMAKANTI KATUAL MOHAPATRA	G.P DUTTA VS	// VTH M.A.C.T. MAYURBHANJ,BARIPADA(Mayurbhanj) Mac/0000117/2017
82	MACA/0000771/2022	D.M. NATIONAL INSURANCE COMPANY LTD. VS PRANATI SAHOO	G.P DUTTA VS	// III MACT,JAJPUR(Jajapur ) Mac/0000073/2013
83	MACA/0000772/2022	CHOLAMANDALAM MS G.I.CO. LTD. VS PRASANT KUMAR PANIGRAHI	G.P DUTTA VS	// 5th M.A.C.T. BERHAMPUR(Ganjam) Mac/0000297/2014
84	MACA/0000773/2022	M/S.CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD. VS SABIRAN BIBI	G.P DUTTA VS	// 4TH MACT, JAJPUR ROAD(Jajapur ) Mac/0000044/2019
85	RPFAM/0000364/2022	M.MOHAN REDDY VS D.PADMINI	DHANANJAYA MUND VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CMC/0000018/2021
86	RPFAM/0000365/2022	PRIYADARSHI MOHAPATRA@PATTANAYAK VS LALMOHAN MOHAPATRA	SOUMENDRA PATTANAIAK VS	// () //
87	RPFAM/0000366/2022	BIPIN BEHARI@BIHARI NAYAK VS MAMATA BEHERA	DIBYAJYOTI SAHOO VS	// () //
88	RSA/0000385/2022	RADHANATH PANIGRAHI VS TRIBEDI GUPTA	PRAFULLA KUMAR RATH VS	// () //
89	RVWPET/0000381/2022	SOMANATH RAY CH0UDHURY VS NABIN CHANDRA NARAYAN DAS	SOUMYA MISHRA VS	// () //
90	RVWPET/0000382/2022	SURDARSHAN SITHA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// () //
91	TRP(C)/0000504/2022	SOUMYA SUCHARITA PAIKRAY	SIDHESWAR RATH	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	WA/0001801/2022	ER.PANKAJ KUMAR JENA BANI BHUSAN DASH	RAJEET ROY	//
		VS	VS	0
93	WA/0001802/2022	STATE OF ODISHA ODISHA POWER TRANSMISSION CORPORATION LTD	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
94	WP(C)/0036617/2022	KISHORE CHANDRA MOHANTY SUBASH @ SUBASH CHANDRA PRADHAN	DEBENDRA KUMAR SAHOO (1)	//
		VS	VS	0
95	WP(C)/0036618/2022	REVENUE DIVISIONAL COMMNR. (N.D), SAMBALPUR GAYATRI STONE CRUSHER, CTC	SIDHANT KUMAR JENA	//
		VS	VS	0
96	WP(C)/0036619/2022	STATE OF ODISHA RAJ STONE PRODUCT, JAJPUR	SIDHANT KUMAR JENA	//
		VS	VS	0
97	WP(C)/0036620/2022	STATE OF ODISHA SWAIN STONE CRUSHER, JAJPUR	SIDHANT KUMAR JENA	//
		VS	VS	0
98	WP(C)/0036621/2022	STATE OF ODISHA MAA LAXMI STONE CRUSHER, JAJPUR	SIDHANT KUMAR JENA	//
		VS	VS	0
99	WP(C)/0036622/2022	STATE OF ODISHA GOVERNING BODY OF PANCHASAKHA SANSKRIT	HIGHER SECONDARY SCHOOL, SATYABADI, PURI	//
		VS	VS	0
100	WP(C)/0036623/2022	STATE OF ODISHA KAPILAMUNI STONE CRUSHER, JAJPUR	SIDHANT KUMAR JENA	//
		VS	VS	0
101	WP(C)/0036624/2022	STATE OF ODISHA DURYODHAN BISWAL	JAGANATH PATNAIK	//
		VS	VS	0
102	WP(C)/0036625/2022	STATE OF ODISHA SAI STONE CRUSHER, JAJPUR	SIDHANT KUMAR JENA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :27/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
103	WP(C)/0036626/2022	STATE OF ODISHA DHANESWAR STONE CRUSHER, JAJPUR VS	SIDHANT KUMAR JENA VS	// // 0
104	WP(C)/0036627/2022	STATE OF ODISHA KRISHNA STONE CRUSHER, JAJPUR VS	SIDHANT KUMAR JENA VS	// // 0
105	WP(C)/0036628/2022	STATE OF ODISHA AKHILA MEHER VS	BIBHUTI BHUSAN PANDA VS	// // 0
106	WP(C)/0036629/2022	UNION OF INDIA MAHABIR STONE CRUSHER, KENDRAPARA VS	SIDHANT KUMAR JENA VS	// // 0
107	WP(C)/0036630/2022	STATE OF ODISHA SURESH KUMAR DAS VS	UDIT RANJAN JENA VS	// // 0
108	WP(C)/0036631/2022	STATE OF ODISHA BRUNDABAN RAM VS	RAJIV KUMAR MAHANTA VS	// // 0
109	WP(C)/0036632/2022	REGULATED MARKET COMMITTEE, CHAMPUA SASHIBHUSAN RATH VS	SATYANARAYAN MISHRA VS	// // 0
110	WP(C)/0036633/2022	STATE OF ODISHA MANJUR KHAN VS	RAJIV KUMAR MAHANTA VS	// // 0
111	WP(C)/0036634/2022	REGULATED MARKET COMMITTEE, CHAMPUA PRADIP KUMAR AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
112	WP(C)/0036635/2022	UNION OF INDIA CHHOTELAL SAHOO VS	RAJIV KUMAR MAHANTA VS	// // 0
113	WP(C)/0036636/2022	REGULATED MARKET COMMITTEE, CHAMPUA RANJULATA DAS VS	ASIT KUMAR JENA VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :27/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
114	WP(C)/0036637/2022	SURESH KUMAR DAS VS THE STATE INFORMATION COMMISSION, BBSR	UDIT RANJAN JENA VS	// 0 //
115	WP(C)/0036638/2022	SANDIP STONE CRUSHER, JAJPUR VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
116	WP(C)/0036639/2022	BUDHUBARI SUNA @ BUDHUBARI MAHANANDA VS STATE OF ODISHA	RAMA CHANDRA RATH VS	// 0 //
117	WP(C)/0036640/2022	LAXMIDHAR BEHERA VS STATE OF ODISHA	BIBEKANANDA BALSAKH VS	// 0 //
118	WP(C)/0036641/2022	BANSIDHAR PANIGRAHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
119	WP(C)/0036642/2022	MAMATA MOHANTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
120	WP(C)/0036643/2022	KABITA MOHANTA VS UNION OF INDIA	RUDRA NARAYAN PARIJA VS	// 0 //
121	WP(C)/0036644/2022	DHANESWAR STONE CRUSHER, JAJPUR VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
122	WP(C)/0036645/2022	BHASKARA PATEL VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
123	WP(C)/0036646/2022	DIGAMBAR NAYAK VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
124	WP(C)/0036647/2022	KAUNAKAR DEHURY VS STATE OF ODISHA	DAITARI PRADHAN VS	// 0 //
125	WP(C)/0036648/2022	VIJAY PRAKASH PANDEY	SANGRAM KUMAR SINGH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
126	WP(C)/0036649/2022	BANADURGA STONE CRUSHER, JAJPUR	SIDHANT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0036650/2022	PANDULAL BEHERA	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0036651/2022	SAJITHA KUMARI I	PRABIR KUMAR RAY	//
		VS	VS	0
		KUMAR MANU NAIR		//
129	WP(C)/0036652/2022	BALAKRUSHNA DASH SHARMA SANSKRIT MAHAVIDYALAYA, Bhubaneswar	BYDIALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0036653/2022	RAJENDRA PRASAD KUAR	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0036654/2022	SUSHAMA NAYAK	SATYABRATA DASH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
132	WP(C)/0036655/2022	LINGARAJ ACHARYA	DILIP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0036656/2022	NURHOSEN KHAN	SATYABRATA DASH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
134	WP(C)/0036657/2022	SK. LALO	SATYABRATA DASH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
135	WP(C)/0036658/2022	VINAYAK STONE CRUSHER, JAJPUR	SIDHANT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0036659/2022	RANJAN KUMAR GARHNAYAK	BIDYALOK MOHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :27/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	WP(C)/0036660/2022	STATE OF ODISHA ASHOK STONE CURSHER, JAIPUR VS	SIDHANT KUMAR JENA VS	// // 0
138	WP(C)/0036661/2022	STATE OF ODISHA BASANTI NAYAK VS	KSHIROD KUMAR ROUT VS	// // 0
139	WP(C)/0036662/2022	STATE OF ODISHA KADAMBINI SETHIA VS	KRISHNA CHANDRA SAHU VS	// // 0
140	WP(C)/0036663/2022	STATE OF ODISHA SWAPNARANI TRIPATHY VS	RAMDAS ACHARY VS	// // 0
141	WP(C)/0036664/2022	STATE OF ODISHA RAKESH BAROI VS	KRISHNA CHANDRA SAHU VS	// // 0
142	WP(C)/0036665/2022	STATE OF ODISHA ARTTA DAS VS COLLECTOR, MAYURBHANJ	BIJAYA KUMAR BEHERA VS	// // 0
143	WP(C)/0036666/2022	STATE OF ODISHA SUNITA SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0
144	WP(C)/0036667/2022	STATE OF ODISHA JYOTSNAMAYEE DAS VS	KRISHNA CHANDRA SAHU VS	// // 0
145	WP(C)/0036668/2022	STATE OF ODISHA BIRENDRA KUMAR BAG VS	ALOK KUMAR PANDA VS	// // 0
146	WP(C)/0036669/2022	STATE OF ODISHA SARAT CHANDRA PARIDA VS	KUNAL KUMAR SWAIN VS	// // 0
147	WP(C)/0036670/2022	ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR SRIKANTA KUMAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :27/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0036671/2022	SABITA KUMARI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
149	WP(C)/0036672/2022	TAPAS KUMAR DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
150	WP(C)/0036673/2022	RASHMIPRAVA DASH VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
151	WP(C)/0036674/2022	JAYA DURGA SELF HELP GROUP, BORGUMA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
152	WP(C)/0036675/2022	SHISHIR KUMAR DAS VS UNION OF INDIA	SAMIR KUMAR MISHRA VS	// 0 //
153	WP(C)/0036676/2022	M/S KOTAK MAHINDRA BANK LTD., BBSR VS STATE OF ODISHA	SILABHADRA SASTRY VS	// 0 //
154	WP(C)/0036677/2022	NARAYAN BARIK VS COLLECTOR, MAYURBHANJ	BIJAYA KUMAR BEHERA VS	// 0 //
155	WP(C)/0036678/2022	RITESH MAJHI VS THE PRINCIPAL CHIEF PERSONNEL OFFICER, EAST COAST RAILWAY, BBSR	RAJJEET ROY VS	// 0 //
156	WP(C)/0036679/2022	MANISA BASINI DALAI VS BPUT, ODISHA	SATYABRATA MOHANTY VS	// 0 //
157	WP(C)/0036680/2022	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
158	WP(C)/0036681/2022	DAMAYANTI SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR PRATAP VS	// 0 //
159	WP(C)/0036682/2022	SHAMA @ SHYAM SUNDAR PATRA	SATYABRATA MOHANTY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
160	WP(C)/0036683/2022	GOVT. OF ODISHA PRAMILA MOHANTA	SUDHANSU SEKHAR PRATAP	//
		VS	VS	0
161	WP(C)/0036684/2022	STATE OF ODISHA SACHIDANANDA MOHAPATRA	BIDYALOK MOHAPATRA	//
		VS	VS	0
162	WP(C)/0036685/2022	STATE OF ODISHA MANOJ KUMAR PADHY	MIHIR KANTA RATH	//
		VS	VS	0
163	WP(C)/0036686/2022	STATE OF ODISHA LAKINI LOKANATH PATRA	ASHOK KUMAR DAS	//
		VS	VS	0
164	WP(C)/0036687/2022	STATE OF ODISHA MANOJ KUMAR BEHERA	SIDHESWAR RATH	//
		VS	VS	0
165	WP(C)/0036688/2022	UNION OF INDIA PURNA CHANDRA BEHERA	ASHOK KUMAR DAS	//
		VS	VS	0
166	WP(C)/0036689/2022	STATE OF ODISHA K.LACHHIAMA DAS	SANJIB MOHANTY	//
		VS	VS	0
167	WP(C)/0036690/2022	STATE OF ODISHA MANDAKINI SUNANI	PABITRA KUMAR NAYAK	//
		VS	VS	0
168	WP(C)/0036691/2022	STATE OF ODISHA SAROJ KUMAR SWAIN	CHINMAYA DASH	//
		VS	VS	0
169	WP(C)/0036692/2022	STATE OF ODISHA PRATAP CHANDRA MOHANTA	AUROVINDA MOHANTY	//
		VS	VS	0
170	WP(C)/0036693/2022	STATE OF ODISHA SABYASACHI TRIPATHY	SHAKTI PRASAD DAS	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0036694/2022	BAR COUNCIL OF INDIA, NEWDELHI RANJIT KUMAR NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// // 0 //
172	WP(C)/0036695/2022	HARIT BARAN MOHAPATRA VS STATE OF ODISHA	NALINI KANTA SAHOO VS	// 0 //
173	WP(C)/0036696/2022	SABITA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
174	WP(C)/0036697/2022	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
175	WP(C)/0036698/2022	D.V.PRASAD VS THE CENTRAL REGISTRAR OF CO OPERATIVE SOCIETIES, NEW DELHI	AUROVINDA MOHANTY VS	// 0 //
176	WP(C)/0036699/2022	JOLLY MOHAPATRA VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
177	WP(C)/0036700/2022	PRAMOD GOCHHAYAT VS DIRECTOR, BORDER SECURITY FORCE, NEWDELHI	LAXMI KANTA MOHANTY VS	// 0 //
178	WP(C)/0036701/2022	CHANDRADHWAJA TAKRI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
179	WP(C)/0036702/2022	ASHUTOSH MAHAKUD VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
180	WP(C)/0036703/2022	REACH DREDGING LTD., KOLKATA VS PARADIP PORT TRUST, JAGATSINGHPUR	SUSANTA KUMAR NATH VS	// 0 //
181	WP(C)/0036704/2022	SAGARIKA PRAHARAJ VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :27/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0036705/2022	HARIHAR DAS VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
183	WP(C)/0036706/2022	TRILOCHAN MOHANTA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
184	WP(C)/0036707/2022	BIRANCHI NARAYAN RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
185	WP(C)/0036708/2022	DIBYAHOTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
186	WP(C)/0036709/2022	AKSHAYA KUMAR NAYAK VS COLLECTOR, JAJPUR	SANTOSH KUMAR KANUNGO VS	// 0 //
187	WP(C)/0036710/2022	USHAMANI NAIK VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
188	WP(C)/0036711/2022	SHARMISTHA PRUSTY VS CHIEF EXECUTIVE ENGINEER, TPSODL, GANJAM	AGASTI KANUNGO VS	// 0 //
189	WP(C)/0036712/2022	SABITA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
190	WP(C)/0036713/2022	KUNTALA SWAIN VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
191	WP(C)/0036714/2022	SANATAN PALEI VS COLLECTOR, MAYURBHANJ	BIJAYA KUMAR BEHERA VS	// 0 //
192	WP(C)/0036715/2022	M/S PAYIK SENTINELS PVT. LTD., BBSR VS ODISHA STATE BEVERAGES CORP. LTD., BBSR	SAILABALA JENA VS	// 0 //
193	WP(C)/0036716/2022	MALATI BHUYAN	LAXMI KANTA MOHANTY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0036717/2022	STATE OF ODISHA GUPTESWAR SABAR	SAILABALA JENA	//
		VS	VS	0
195	WP(C)/0036718/2022	GOVT. OF ODISHA MANAGOBINDA SAHOO	SANTOSH KUMAR KANUNGO	//
		VS	VS	0
196	WP(C)/0036719/2022	STATE OF ODISHA CHAPALA PADHY	MIHIR KANTA RATH	//
		VS	VS	0
197	WP(C)/0036720/2022	STATE OF ODISHA PRAKASH CHANDRA PRADHAN	MIHIR KANTA RATH	//
		VS	VS	0
198	WP(C)/0036721/2022	STATE OF ODISHA MAMATA JENA	MIHIR KANTA RATH	//
		VS	VS	0
199	WP(C)/0036722/2022	STATE OF ODISHA NARMADA PRADHAN	MIHIR KANTA RATH	//
		VS	VS	0
200	WP(C)/0036723/2022	STATE OF ODISHA NARTU JOHANBABU	MIHIR KANTA RATH	//
		VS	VS	0
201	WP(C)/0036724/2022	STATE OF ODISHA DILIP KUMAR NARTU	MIHIR KANTA RATH	//
		VS	VS	0
202	WP(C)/0036725/2022	STATE OF ODISHA RAMA CHANDRA PADHI	MIHIR KANTA RATH	//
		VS	VS	0
203	WP(C)/0036726/2022	STATE OF ODISHA CHITTARANJAN DIGAL	DEBADATTA MOHANTY	//
		VS	VS	0
204	WP(C)/0036727/2022	THE ODISHA STATE CO OPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR HIMANSU SEKHAR SAHU	MIHIR KANTA RATH	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0036728/2022	STATE OF ODISHA ANANTRAM PATRA VS	MIHIR KANTA RATH VS	// // ()
206	WP(C)/0036729/2022	STATE OF ODISHA DEEPAK KUMAR NAYAK VS	MIHIR KANTA RATH VS	// // ()
207	WP(C)/0036730/2022	STATE OF ODISHA NATWARLAL RUNGTA VS	SATRUGHNA DASH (A) VS	// // ()
208	WP(C)/0036731/2022	STATE OF ODISHA RAMESH CHANDRA BADATYA VS	MIHIR KANTA RATH VS	// // ()
209	WP(C)/0036732/2022	STATE OF ODISHA DILIP KUMAR NAYAK VS	MIHIR KANTA RATH VS	// // ()
210	WP(C)/0036733/2022	STATE OF ODISHA DR. MALAY RANJAN PATI VS	PRAFULLA KUMAR RATH VS	// // ()
211	WP(C)/0036734/2022	STATE OF ODISHA SABITRI SABAR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
212	WP(C)/0036735/2022	STATE OF ODISHA DEBENDRA DEEP VS	KRISHNA CHANDRA SAHU VS	// // ()
213	WP(C)/0036736/2022	STATE OF ODISHA BHAKTI BUDHIA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
214	WP(C)/0036737/2022	STATE OF ODISHA UTTAM KUMAR BUDHIA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
215	WP(C)/0036738/2022	STATE OF ODISHA BISWAMBAR BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :27/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0036739/2022	PURUSOTTAM MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
217	WP(C)/0036740/2022	NILADRI MAJHI @ NILENDRI MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
218	ABLAPL/0016672/2022	MAHESH KUMAR PANDA VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	SATYABADI /355 /2022 () //
219	ABLAPL/0016673/2022	AJAY KUMAR PANDA VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	SATYABADI /355 /2022 () //
220	ABLAPL/0016674/2022	PREMANANDA ROUT VS STATE OF ODISHA	DHANANJAYA NAYAK VS	ATHGARH /324 /2022 () //
221	ABLAPL/0016675/2022	DURADARSHINI SAMANTARAY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /403 /2022 () //
222	ABLAPL/0016676/2022	PRADEEP KUMAR JENA VS STATE OF ODISHA	SUBRATA MISHRA VS	LAXMISAGAR P.S. /418 /2022 () //
223	ABLAPL/0016677/2022	KALPANA MOHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /210 /2022 () //
224	ABLAPL/0016678/2022	PIYUSH KAR VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	INFOCITY PS /348 /2022 () //
225	ABLAPL/0016679/2022	JAGAN DAS @ MALLIK VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	BARI /385 /2022 () //
226	ABLAPL/0016680/2022	DEEWAKAR SAHOO @ DIWAKAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /335 /2022 () //
227	ABLAPL/0016681/2022	SUNIL PAL	BIJAYA KUMAR RAGADA	BIRMAHARAJPUR /216 /2022

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0016682/2022	KANHA @ KRUSHNA MURARI DAS	AMULYA RATNA PANDA	REMUNA /59 /2021
		VS	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar)
		STATE OF ODISHA		CT/0000346/2021
229	ABLAPL/0016683/2022	KISHAN KUMAR DAS @ KISHAN	AMULYA RATNA PANDA	REMUNA /59 /2021
		VS	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar)
		STATE OF ODISHA		CT/0000346/2021
230	ABLAPL/0016684/2022	SUBHAM NAG @ SUVAK NAG	DINESH KUMAR MOHANTY	GOVINDPUR /60 /2018
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0016685/2022	CHANDAN KHIRO	JAJATI KESHARI KHUNTIA	SUNABEDA /117 /2021
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0016686/2022	AJIT KUMAR	MANAS KUMAR CHAND	JUNAGARH /447 /2022
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0016687/2022	PRADIPTA KUMAR SAHOO	RATNAKAR SAHOO	MAHILA P.S. BUXIBAZAR /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0016688/2022	SUSANTA KUMAR BHOI @ BABU	CHIRANJAYA MOHANTY	PAHALA /153 /2022
		VS	VS	J.M.F.C.,BHUBANESWAR(Khordha )
		STATE OF ODISHA		GR/0001002/2022
235	ABLAPL/0016689/2022	MANORANJAN PRADHAN	BIBHUTI RANJAN MOHANTY	LAXMISAGAR P.S. /252 /2017
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0016690/2022	SATYABRATA RAY	AMULYA RATNA PANDA	BALIAPAL /210 /2022
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0016691/2022	HARIHAR MISHRA	BANSHIDHAR BAUG	PARADEEP /429 /2022
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0016692/2022	SUKU PANAKA	SUBODH KUMAR MOHANTY	JHARIGAM /79 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0016693/2022	STATE OF ODISHA RANJAN @ RANJAN KUMAR DAS VS	KALPATARU MISHRA VS	// KANDARPUR /236 /2022 ()
240	ABLAPL/0016694/2022	STATE OF ODISHA RABINDRA KUMAR PARIDA VS	BISWARANJAN DALAI VS	// GOP /489 /2022 ()
241	ABLAPL/0016695/2022	STATE OF ODISHA CHANDAN DALAI VS	BISWARANJAN DALAI VS	// GOP /126 /2019 ()
242	ABLAPL/0016696/2022	STATE OF ODISHA SUVENDU KUMAR BHOI VS	SANJEEV UDGATA VS	// RAMPUR (SONEPUR) /105 /2022 ()
243	ABLAPL/0016697/2022	STATE OF ODISHA ANIL MISHRA VS	PRAFULLA KUMAR MAHAPATRA VS	// PLANTSITE /489 /2022 ()
244	ABLAPL/0016698/2022	STATE OF ODISHA SAMBHU DORA @ MANTU DORA VS	ANANTA NARAYAN PATTANAYAK VS	// DHAULI PS /257 /2022 ()
245	ABLAPL/0016699/2022	STATE OF ODISHA SK. AZBAHAR VS	RAMESH CHANDRA MAHARANA VS	// JALESWAR /341 /2021 ()
246	ABLAPL/0016700/2022	STATE OF ODISHA KHIROD KHOSLA @ KHIROD KUMAR KHOSLA VS	ANANTA NARAYAN PATTANAYAK VS	// DASMANTAPUR /136 /2022 ()
247	ABLAPL/0016701/2022	STATE OF ODISHA SANGRAM SWAIN VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /76 /2019 ()
248	ABLAPL/0016702/2022	STATE OF ODISHA BAPI @ CHANDAN DAS VS	ANANTA NARAYAN PATTANAYAK VS	// BADAGODA P.S. /449 /2022 ()
249	ABLAPL/0016703/2022	STATE OF ODISHA LAXMI PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// KORAPUT TOWN /322 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :27/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	ABLAPL/0016704/2022	SK. BADIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /334 /2022 () //
251	ABLAPL/0016705/2022	NAGARJUN DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAJPUR SADAR /357 /2022 () //
252	ABLAPL/0016706/2022	SAMIR BHUE @ SAMEER BHUE VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BARGARH SADAR /239 /2022 () //
253	ABLAPL/0016707/2022	BUNTY NAYAK VS STATE OF ODISHA	BIKRAM KESHARI SAHOO VS	BADAMBADI /394 /2022 () //
254	ABLAPL/0016708/2022	SANKAR BHANJA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /475 /2022 () //
255	ABLAPL/0016709/2022	KESAB JANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /281 /2022 () //
256	ABLAPL/0016710/2022	MALLIKA DEI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURUMOHAPATRA VS	/ /0 () //
257	ABLAPL/0016711/2022	SUNIL SWAIN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	COLLIERY /660 /2022 () //
258	ABLAPL/0016712/2022	ABHIRAM MAHARANA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PANIKOILI /167 /2022 () //
259	ABLAPL/0016713/2022	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	PRAVAT KUMAR BISWAL VS	CUTTACK SADAR /539 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :27/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	39/2022 CRLLP/62/2022	PRASANTA MULIA-MP	SATYA RANJAN MULIA
2	245/2022 LAA/76/2022	BHAGABAN MISHRA-MP	RABINDRA KUMAR SAHOO
3	245/2022 SA/262/1997	SUDAM-MP	MANOJ MISRA, T.MISHRA
4	246/2022 SA/262/1997	SUDAM-MP	M/S.MANOJ MISRA
5	246/2022 LAA/76/2022	BHAGABAN MISHRA-MP	RABINDRA KUMAR SAHOO
6	247/2022 SA/262/1997	SUDAM-MP	M/S.MANOJ MISRA
7	248/2022 SA/262/1997	SUDAM-MP	M/S.MANOJ MISRA
8	249/2022 SA/262/1997	SUDAM-MP	M/S.MANOJ MISRA
9	250/2022 SA/262/1997	SUDAM-MP	M/S.MANOJ MISRA
10	460/2022 CRLMP/1830/2022	PRAMILA SETHY-MP	
11	461/2022 CRLMP/2682/2022	SAROJ KUMAR SATAPATHY-MP	SANDIPANI NAYAK
12	466/2022 RPFAM/365/2022	PRIYADARSHI MOHAPATRA@PATTANAYAK-MP	SOUMENDRA PATTANAIAK
13	467/2022 RPFAM/364/2022	M.MOHAN REDDY-MP	DHANANJAYA MUND
14	468/2022 RPFAM/366/2022	BIPIN BEHARI@BIHARI NAYAK-MP	DIBYAJYOTI SAHOO
15	469/2022 RPFAM/366/2022	BIPIN BEHARI@BIHARI NAYAK-MP	DIBYAJYOTI SAHOO
16	789/2022 FAO/512/2022	MANAGER LEGAL M/S.RELIANCE GENERAL INSURANCE COMPANY LTD.-MP	
17	790/2022 FAO/511/2022	THE MANANAGER, LEGAL, M/S. RELIANCE G.I.CO. LTD.-MP	MP DUTTA
18	791/2022 FAO/513/2022	MANAGER LEGAL M/S.RELIANCE GENERAL INSURANCE COMPANY LTD.-MP	
19	792/2022 FAO/514/2022	THE LEGAL MANAGER CLAIMS, M/S. CHOLAMANDALAM INSURANCE CO. LTD.-MP	
20	793/2022 FAO/420/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	
21	794/2022 FAO/420/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	
22	795/2022 FAO/440/2022	MANAGER LEGAL (T.P.CELL), THE NEW INDIA ASSURANCE CO. LTD.-MP	
23	883/2022 CRLREV/643/2022	NAYAN KUMAR DAS @ DASH @ NAYAN DAS-MP	BIJAYA KUMAR ROUTRAY
24	884/2022 CRLREV/644/2022	KALIA @ ABHI @ ABHIMANYU TRIPATHY @ AVIMANYU MOHAPATRA-MP	MOHENDRAN KUMAR MOHAPATRO
25	885/2022 CRLREV/645/2022	TEMPA HANSDAH-MP	SUSANTA KUMAR TRIPATHY
26	1268/2022	ARJUNA SAHU-MP	



27	WPC(OAC)/1154/2010 1430/2022 CMP/660/2015	ISWAR SAHOO-MP	M/S.ASHOK MOHANTY
28	1431/2022 CMP/1386/2022	NIROD BEHERA-MP	SMITA RANJAN PATANAIAK
29	1432/2022 CMP/1387/2022	UMAKANTA DAS-MP	ARJUNA CHARANA BEHERA
30	1433/2022 CMP/1388/2022	SUBRAT PRASANNA MISHRA-MP	RAJEET ROY
31	1565/2022 MACA/769/2022	D.M.,M/S.RELIANCE GENERAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
32	1566/2022 MACA/770/2022	SR. DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	G.P.DUTTA
33	1567/2022 MACA/771/2022	D.M. NATIONAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
34	1568/2022 MACA/772/2022	CHOLAMANDALAM MS G.I.CO. LTD.-MP	G.P.DUTTA
35	1569/2022 MACA/773/2022	M/S.CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
36	1570/2022 MACA/536/2022	NATIONAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
37	1571/2022 MACA/133/2022	BRANCH MANAGER, NATIONAL INSURANCE CO. LTD.-MP	G.P.DUTTA
38	1572/2022 MACA/456/2022	THE MANAGER CLAIMS, M/S. CHOLAMANDALAM M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
39	1573/2022 MACA/473/2022	OFFICER IN CHARGE, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	G.P.DUTTA
40	1574/2022 MACA/746/2022	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	G.P.DUTTA
41	1575/2022 MACA/535/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.-MP	G.P.DUTTA
42	2302/2022 BLAPL/11204/2022	SANATAN DAS-MP	SOUMYA RANJAN DAS
43	2303/2022 BLAPL/10326/2021	SOUMYA PRAKASH MALLIK @ MALLICK-MP	SOMANATH NANDA, M/S B.N. MOHAPATRA, S. MOHAPATRA
44	2355/2022 CRLA/118/2018	SUREN KU. PATTNAIK-MP	M/S. GOPAL KRISHNA NAYAK
45	2356/2022 CRLA/1221/2022	LAXMI NARAYAN DAS @ LAKSHMI NARAYAN DAS-MP	SANTOSH KUMAR MAHANTY
46	2357/2022 CRLA/1223/2022	GOURA NAIK-MP	SANATAN PANI
47	2358/2022 CRLA/1223/2022	GOURA NAIK-MP	SANATAN PANI
48	2727/2022 ABLAPL/14566/2022	ABHAYA BEHERA-MP	
49	2728/2022 ABLAPL/14290/2022	JYOTI RANJAN SASMAL-MP	
50	2729/2022 ABLAPL/10800/2019	PADMABATI MUNDRI @ PADMABATI MUNDA @ PUTUL-MP	MELOK KUMAR PANDA
51	3305/2022 CRLMC/4255/2022	RAMAKRUSHNA GOUDA-MP	TAPAS KUMAR ACHARYA
52	3306/2022 CRLMC/4258/2022	PRAVAT KUMAR SUNDARAY-MP	BHAKTA BHUSAN BARIK
53	3307/2022 CRLMC/4260/2022	DALI JENA-MP	BINAYA BHUSAN ROUSTRAY
54	4230/2022 WA/1802/2022	ODISHA POWER TRANSMISSION CORPORATION LTD.-MP	BIBHU PRASAD TRIPATHY
55	4231/2022 WA/1802/2022	ODISHA POWER TRANSMISSION CORPORATION LTD.-MP	BIBHU PRASAD TRIPATHY
56	17963/2022 WP(C)/36628/2022	AKHILA MEHER-MP	BIBHUTI BHUSAN PANDA
57	17964/2022 WP(C)/32566/2022	LALIT MOHAN BEHERA-MP	

58	17965/2022 WP(C)/31307/2022	M/S KATWARI ENTERPRISES, JHARSUGUDA-MP	ANSUMAN BHUYAN
59	17966/2022 WP(C)/34630/2022	PUSPALATA NAYAK-MP	
60	17967/2022 WP(C)/21045/2017	HAREKRUSHNA BARIK-MP	M/S.BIJAYA KUMAR BEHERA
61	17968/2022 WP(C)/36639/2022	BUDHUBARI SUNA @ BUDHUBARI MAHANANDA-MP	RAMA CHANDRA RATH
62	17969/2022 WP(C)/17312/2022	MAHESWAR BISWAL-MP	LAXMIKANTA MOHANTY
63	17970/2022 WP(C)/19282/2022	HEMANTA SAHU-MP	PRAFULLA KUMAR RATH
64	17971/2022 WP(C)/36426/2022	KAPTIPADA COLLEGE, MAYURBHANJ-MP	SATYABRATA MOHANTY
65	17972/2022 WP(C)/36655/2022	LINGARAJ ACHARYA-MP	DILIP KUMAR PATNAIK
66	17973/2022 WP(C)/36665/2022	ARTTA DAS-MP	BIJAYA KUMAR BEHERA
67	17974/2022 WP(C)/36673/2022	RASHMIPRAVA DASH-MP	SAMIR KUMAR MISHRA
68	17975/2022 WP(C)/36674/2022	JAYA DURGA SELF HELP GROUP, BORGUMA-MP	MOHENDRA KUMAR MOHAPATRO
69	17976/2022 WP(C)/36675/2022	SHISHIR KUMAR DAS-MP	SAMIR KUMAR MISHRA
70	17977/2022 WP(C)/36677/2022	NARAYAN BARIK-MP	BIJAYA KUMAR BEHERA
71	17978/2022 WP(C)/36678/2022	RITESH MAJHI-MP	RAJJEET ROY
72	17979/2022 WP(C)/36679/2022	MANISA BASINI DALAI-MP	SATYABRATA MOHANTY
73	17980/2022 WP(C)/36682/2022	SHAMA @ SHYAM SUNDAR PATRA-MP	SATYABRATA MOHANTY
74	17981/2022 WP(C)/36687/2022	MANOJ KUMAR BEHERA-MP	SIDHESWAR RATH
75	17982/2022 WP(C)/36692/2022	PRATAP CHANDRA MOHANTA-MP	AUROVINDA MOHANTY
76	17983/2022 WP(C)/36697/2022	SUBASH CHANDRA NAYAK-MP	AUROVINDA MOHANTY
77	17984/2022 WP(C)/36696/2022	SABITA NAYAK-MP	NIRANJAN LENKA
78	17985/2022 WP(C)/36698/2022	D.V.PRASAD-MP	AUROVINDA MOHANTY
79	17986/2022 WP(C)/36578/2022	GHANASYAM NAIK-MP	BYOMOKESH SAHOO
80	17987/2022 WP(C)/36704/2022	SAGARIKA PRAHARAJ-MP	LAXMI KANTA MOHANTY
81	17988/2022 WP(C)/36710/2022	USHAMANI NAIK-MP	SUBHENDU KUMAR DAS
82	17989/2022 WP(C)/36712/2022	SABITA NAYAK-MP	NIRANJAN LENKA
83	17990/2022 WP(C)/36714/2022	SANATAN PALEI-MP	BIJAYA KUMAR BEHERA
84	17991/2022 WP(C)/36730/2022	NATWARLAL RUNGTA-MP	SATRUGHNA DASH
85	17992/2022 WP(C)/36733/2022	DR. MALAY RANJAN PATI-MP	PRAFULLA KUMAR RATH